

09.11.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 09-11-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 655/2012	SULSA JATIN KOTHARI Vs MCGM	R/E.
2	Suit No. 778/2015	1.Hanif Haroon Lakdawala 2.Shri.Hussain Suleman Odia Vs The Municipal Corporation of Gr. Mumbai	R/E.
3	Suit No. 822/2015	Zeenat Ara Wd-o Sayed Akil Hasan Vs MCGM	R/E.
4	Suit No. 543/2013 @ NM. 615/2013	SUBODH LOONKARAN BEGANI AND ORS Vs M.C.G.M AND ANR	Arg.
5	Suit No. 3021/2019	Smt. Laxmi Shamrao Pawar Vs MCGM	Directions
6	Suit No. 1394/2008	MADAN MOHAN CHANDRABHAN GUPTA Vs B.M.C.	Report
7	Suit No. 638/2019	Shilpa Shrinivas Prabhu Vs MCGM	F.I.
8	Suit No. 1003/2019 @ Nm 1281/2019	Vijay Sadashiv Saswade – Suit St. No.3386 of 2019 Vs MCGM And Ors	F.I.
9	Suit No. 1794/2011	MR. SUNIL L. ANAND Vs MCGM AND ANR.	W.S.
10	Suit No. 1795/2011	KESHAVRAO AND ANR. Vs MCGM ANR.	W.S.

10.11.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 10-11-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 660/2014	MRS. SANGITA C BRAHMANE Vs 1.MR.PRAMOD R BHALERAO and Ors.	R/E.
2	Suit No. 2051/2014	RAJARAM GANGARAM KADGE Vs 1.ANIL NARAYAN JATHAR and Ors.	R/E.
3	Suit No. 492/2016	1.Pradeep Laxman Ghivalkar Vs 1.Laxman Vitthal Ghivalkar and Ors.	R/E.
4	Suit No. 3036/2007 @ NM. 2969/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C	Arg.
5	Suit No. 3037/2007 @ NM. 2970/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arg.
6	Suit No. 3038/2007 @ NM. 2971/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arg.
7	Suit No. 3040/2007 @ NM. 2972/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arg.
8	Suit No. 1713/2018 @ NM 2656/2018,@ Chs. 580/2019	Mr.Aditya Ravi Chanrai Vs 1.Asst.Municipal Commissioner 2.Asst.Engineer- Buidlings and Factories Department	NM Reply Rejoinder
9	Suit No. 2827/2016 @ NM 4799/2016	Mohammed Jaffer GM Mansuri Vs 1.Designated Officer 2.MCGM	NM. Arg.
10	Suit No. 2010/2017 @ NM 2859/2017	1. Furkan Mohammed Farroque 2. Sunehra Mohammed Farroque Vs MCGM	NM. Arg.

Sheristedar
(CR No.05)

11.11.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 11-11-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 310/2009	Mr. Kundarur Nagraj Mahable Shet Vs Mr. Gulambhai Gheewala Or	R/E.
2	Suit No. 1332/2009	LAWYERS CHAMBERS PREMISES CHS LTD Vs B.M.C ORS	R/E.
3	Suit No. 922/2010	KAMALABAI MAFABHAI ZAKWADIA Vs B.M.C.	R/E.
4	Suit No. 1628/2009	BHAICHAND AMOLUK CO Vs B.M.C	Arg.
5	Suit No. 314/2010	ARVIND KHARAGMAL LODHA Vs B.M.C ORS	Arg.
6	Suit No. 1203/2009 @ NM 1090/2020	MR. JAYESH MAHANDRAKUMAR VAJANI ORS Vs SHANKAR KRISHNA SHETTY ORS	Arg.
7	Suit No. 1130/2012	ASHOK RAGHUNATH ROKADE Vs M.C.G.M.	NM Arg.
8	Suit No. 509/2013 @ NM 812/2013, Chs. 428/2020	M-S AHURA ADVERTISERS PVT LTD Vs MCGM	NM Arg.
9	Suit No. 697/2018 @ Chs. 989/2019	Mr. Shaikh Pervez Ahmed Vs MCGM	Chs. Reply
10	Suit No. 137/2014	MOHAMED JAWAD MOHAMED ALI HAJATI Vs BMC.	Reply

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(CR No.05)**

12.11.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 12-11-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 883/2011	MR. USMAN ATTARWALA AND ANR. Vs BMC	R/E.
2	Suit No. 913/2011	DWARKA H. SAINANI Vs MCGM AND ANR.	R/E.
3	Suit No. 914/2011	DWARKA H. SAINANI Vs MCGM AND ANR.	R/E.
4	Suit No. 2228/2013	WAHID VALI AHED QURESHI Vs MCGB	Arg.
5	Suit No. 2714/2013	DHARMIDAS M KANKORA AND ORS Vs KANTI DHALA KANKODIA AND ORS	Arg.
6	Suit No. 691/2014 @ NM 1510/2014	MR. SANTOSH MAHADEV DAKI Vs 1.SANJAY MAHADEV DAKI AND ORS.	Arg.
7	Suit No. 1613/2014 2 NM 2170/2014	MR. LAL BHAGWANDAS HATHIRAMANI Vs. BMC	NM Hrg
8	Suit No. 1145/2011	MR.AJAY HARJIVANDAS KANTHARIA Vs MCGM	W/S.
9	Suit No. 4620/2012	DR MRS MAYA V. MILCHANDANI Vs MCGM	W/S.
10	Suit No. 2048/2011	JERBANOO ASPANDSAR IRANI Vs M.C.G.M	Steps

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